

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 511 of 2020

IN THE MATTER OF:

R. K. Associates & Hoteliers Pvt. Ltd.

....Appellant

Vs.

BW Businessworld Media Pvt. Ltd.

....Respondent

Through its Managing Director

Present:

For Appellant: Mr. Nikhil Nayyar, Sr. Advocate with Mr. Gagan Gupta and Mr. Umang Raj, Advocates

For Respondent: Ms. Petal Chandhok, Ms. Rupali Gupta and Mr. Sudhanshu Pandey, Advocates

ORDER
(Virtual Mode)

11.01.2021: Due to paucity of time this matter could not be taken up.
Post this Appeal 'for hearing' on **27th January, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

sa/kam